NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 14.05.2019 NOTICE

Take notice that the matters adjourned vide notice dated 09.05.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. with	10.05.2019	17.07.2019
2.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	10.05.2019	17.07.2019
3.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	10.05.2019	17.07.2019
4.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	10.05.2019	17.07.2019
5.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. with	10.05.2019	17.07.2019
6.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. with	10.05.2019	17.07.2019
7.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	10.05.2019	17.07.2019
8.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. With	10.05.2019	17.07.2019

9.	Competition App. (AT)	Hemant Gupta	10.05.2019	17.07.2019
	No. 37 of 2018	Vs.		
		Competition Commission of India		
		with		
10.	Competition App. (AT)	P. Dwaraknath Reddy	10.05.2019	17.07.2019
	No. 38 of 2018	Vs.		
		Competition Commission of India		
		with		
11.	Competition App. (AT)	R.P. Khaitan& Ors.	10.05.2019	17.07.2019
	No. 39 of 2018	Vs.		
		Competition Commission of India		
10		DI	10.07.2010	17.07.2010
12.	Competition App.	Planetcast Media Services Ltd	10.05.2019	17.07.2019
	(AT) No. 71 of 2018	Vs		
		Competition Commission Of		
		India & Ors		
		With		
13.	Competition App.	Lalit Jain & Ors	10.05.2019	17.07.2019
	(AT) No. 72 of 2018	Vs		
		Competition Commission Of		
		India & Ors		

By Order -sd/-

Registrar

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